

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.13**  
**I.A No. 105 of 2021,**  
**I.A No. 447 of 2020 in**  
**CP (IB) No. 137/BB/2019**

**IN THE MATTER OF:**


M/s. India Renewable Energy Development Ltd ... Petitioner  
v.  
M/s. Nobel Inspat & Energies Ltd ... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP**

**ORDER**

Due to some unavoidable circumstances, there will be no court sitting on 21.08.2021.

Therefore, the CP (IB) No. 137/BB/2019 is adjourned to 18.09.2021.

  
-19/08

**BY ORDER**  
**(COURT OFFICER)**

Brunda